

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2010  
(To be answered on the 22<sup>nd</sup> September 2020)**

**GREENFIELD AIRPORT**

**2010. MS. LOCKET CHATTERJEE**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the details of all the operational domestic, custom and International Airports in India;
- (b) whether more airports are set to be established by 2022 and if so, the details thereof; and
- (c) the time by which all the under construction Greenfield airports are expected to be completed along with the progress made in this regard so far?

**ANSWER**

**Minister of State (IC) in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)**

**(Shri Hardeep Singh Puri)**

**(a):** The list of operational airports having scheduled flight operations in the country is enclosed at Annexure -A.

**(b) & (c):** Government of India, Ministry of Civil Aviation has granted 'in principle' approval for setting up of Greenfield airports across the country namely Mopa in Goa, Navi Mumbai and Sindhudurg in Maharashtra, Bijapur, Hassan and Shimoga in Karnataka, Datia (Gwalior) in Madhya Pradesh, Kushinagar and Noida in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry, Dagadarthi, Bhogapuram and Oravakal (Kurnool) in Andhra Pradesh and Hollongi, Itanagar in Arunachal Pradesh. The timeline for construction of airports depends upon various factors such as land acquisition, mandatory clearances, removal of the physical obstructions, financial closure etc. by the respective developers. Airport-wise details of the progress made in the Greenfield airport projects are at Annexure-B.

Further, for the revival of unserved and underserved airport schemes, Rs.4500 crore has been allocated by the CCEA under RCS-UDAN Scheme. In addition, State Governments also provide necessary concessions to the operators for operationalizing the airports/airstrips. So far, a total of 281 routes have commenced operationalizing 26 unserved airports, connecting 19 underserved airports and 5 heliports across the country under three-phases of RCS-UDAN.

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Annexure-1

LIST OF AIRPORTS HAVING SCHEDULE FLIGHT OPERATIONS	
S.No.	Airport/Civil Enclave
	<b>International Airports</b>
1	AHMEDABAD (SVBPI)
2	AMRITSAR
3	BANGALORE
4	BHUBANESWAR
5	CALICUT
6	CHENNAI
7	COCHIN
8	COIMBATORE
9	CSI AIRPORT, MUMBAI (JV Airport)
10	GOA (CE)
11	GUWAHATI (LGBI)
12	HYDERABAD
13	IMPHAL
14	INDIRA GANDHI INTERNATIONAL AIRPORT, NEW DELHI (JV Airport)
15	JAIPUR
16	KANNUR
17	KOLKATA (NSCBI)
18	LUCKNOW
19	MANGALORE
20	MIHAN, NAGPUR (JV Airport)
21	PORTBLAIR (CE)
22	SRINAGAR (CE)
23	THIRUVANANTHAPURAM
24	TIRUCHIRAPALLI
25	TIRUPATI
26	VARANASI
27	VIJAYAWADA
	<b>Customs Airports</b>
28	AURANGABAD
29	BAGDOGRA (CE)
30	CHANDIGARH (CE)
31	GAYA
32	INDORE
33	MADURAI
34	PATNA
35	PUNE (CE)
36	SURAT
37	VISAKHAPATNAM (CE)

	Domestic Airports
38	ADAMPUR (CE)
39	AGARTALA
40	AGATTI
41	AGRA (CE)
42	AIZWAL (Lengpui)
43	ALLAHABAD (CE)
44	BELGAUM
45	BHATINDA (CE)
46	BHAVNAGAR
47	BHOPAL
48	BHUJ (CE)
49	BIDAR
50	BIKANER (CE)
51	CUDDAPAH
52	DEHRADUN
53	DIBRUGARH (MOHANBARI)
54	DIMAPUR
55	DIU
56	DURGAPUR
57	GORAKHPUR (CE)
58	GWALIOR (CE)
59	HINDON (CE)
60	HUBLI
61	JABALPUR
62	JAISALMER (CE)
63	JALGAON
64	JAMMU (CE)
65	JAMNAGAR (CE)
66	JHARSUGUDA
67	JODHPUR (CE)
68	JORHAT (CE)
69	KALABURGI
70	KANDLA
71	KANGRA (GAGGAL)
72	KANPUR (CHAKERI) (CE)
73	KHAJURAHO
74	KISHANGARH
75	KOLHAPUR
76	KULLU (BHUNTAR)
77	LEH (CE)
78	LILABARI (NORTH LAKHIMPUR )
79	LUDHIANA
80	MUNDRA
81	MYSORE
82	NANDED
83	NASHIK
84	PAKYONG
85	PANTNAGAR
86	PASSIGHAT

87	PATHANKOT (CE)
88	PITHORAGARH
89	PORBANDAR
90	PUDUCHERRY
91	RAIPUR
92	RAJAMUNDRY
93	RAJKOT
94	RANCHI
95	SALEM
96	SHILLONG(UMROI)
97	SHIMLA
98	SHIRDI
99	SILCHAR (CE)
100	TEZPUR (CE)
101	THOISE
102	TUTICORIN
103	UDAIPUR
104	VADODARA
105	VIDYANAGAR

Annexure 'B'

Annexure 'B' referred to in the replies to part (c) of the Lok Sabha Unstarred Question No. 2010 due for reply on 22.09.2020

Greenfield Airports where 'In principle' approval has been accorded by Government of India

Sr. No.	Name of the Project	Name of the Promoters	Cost of Project (Rs.)	of Current Status
1	Mopa Airport, Goa	State Government of Goa	3100 cr	"In-principle" approval accorded to Government of Goa for setting up of Greenfield airport at Mopa in Goa through Public Private Partnership (PPP) in March, 2000.  The construction work at the site was stopped due to 'status quo' order of Hon'ble Supreme Court dated 18.01.2019. Now, the Supreme Court has allowed resuming the construction works. The construction work has been restarted in February 2020 after receiving the go ahead from the Supreme Court in January 2020.
2	Navi Mumbai International airport, Maharashtra	City & Industries Development Corporation of Maharashtra Limited (CIDCO) (State Govt. of Maharashtra)	16704 cr	"In-principle" approval accorded to Government of Maharashtra (GoM) for setting up of Greenfield airport at Navi Mumbai airport on 6 <sup>th</sup> July, 2007.  The airport has been awarded by the State Government to M/s. Navi Mumbai International Airport Private Limited (NMIAL) for development and operation under Public Private Partnership (PPP) basis. Key Pre-Development Works viz. Land Development Works, Diversion of Ulwe River Channel, Most of the R&R work have been completed.
3.	Sindhudurg Airport, Maharashtra	Maharashtra Industrial Development Corporation (MIDC) (State Govt. of Maharashtra)	450 cr in Phase I	"In principle approval accorded to Maharashtra Industrial Development Corporation (MIDC), a State Govt. of Maharashtra entity for setting up of a Greenfield domestic airport at Sindhudurg in Maharashtra on 29 <sup>th</sup> September, 2008. Trial landing done in September 2018.

4.	Bijapur Airport, Karnataka	State Government of Karnataka	50 cr	'In-principle' approval granted to Government of Karnataka (GoK) for setting up of domestic Greenfield airport at Bijapur on 25 <sup>th</sup> June, 2008. GoK is developing the airport through its own resources.
5.	Hassan Airport, Karnataka	State Government of Karnataka	592.07 cr	'In-principle' approval conveyed to Govt. of Karnataka for establishment of a Greenfield domestic airport at Hassan on 25 <sup>th</sup> June, 2008. RITES have been commissioned by the State Government for Technical Consultancy services including third party inspection during construction.
6.	Shimoga Airport, Karnataka	State Government of Karnataka	38.91 cr	'In-principle' approval accorded to Government of Karnataka on 25 <sup>th</sup> June, 2008. Government of Karnataka is developing this airport as a "No Frill" airport on PPP basis.
7.	Datia Airport, Gwalior, Madhya Pradesh	M/s Gwalior Agriculture Company Limited	200 cr	'In principle' approval granted to M/s. Gwalior Agriculture Company Limited on 11 <sup>th</sup> December, 2008. After grant of 'in-principle' approval in 2008, there is litigation issues involved regarding land acquisition for the project. The matter is sub-judice.
8.	Kushinagar Uttar Pradesh	in Govt. of Uttar Pradesh	448 cr	'In principle' approval accorded to State Govt. of Uttar Pradesh for setting up of Greenfield airport at Kushinagar on 21 <sup>st</sup> September, 2010. AAI took over the Airport on 05/03/2019 for development and operations. AAI has undertaken modification and alteration of existing infrastructure such as Terminal Building, widening of road connecting Terminal Building to apron, provision of car park area.
9.	Karaikal Puducherry	in Karaikal Private Limited.	50 CR	'In principle' approval conveyed to M/s Karaikal Airport Pvt. Ltd. for setting up of Greenfield airport at Karaikal region in Puducherry on 24 <sup>th</sup> February 2011. There are legal issues involved regarding land. Matter is sub-judice.
10.	Dholera Ahmedabad, Gujarat, Infrastructure Development Board	Dholera International Airport Company Ltd. (DIACL)	5656 cr in three phases (1685 cr first phase)	'In principle' approval accorded to Dholera International Airport Company Ltd. (DIACL), Ahmedabad, Gujarat, Gujarat Airport Company (1685 cr) in signed between AAI and Govt. of Gujarat on 19.01.2019 for development of Dholera Airport. M/s RITES has been appointed as the Engineering consultant.
11.	Dagadharthi Mendal, Dist., Andhra Pradesh	Andhra Pradesh Airports Development Corporation Limited	293.11 cr	'In principle' approval accorded for setting up of Domestic Greenfield Airport on 07.10.2016. The State Government had awarded the project to M/s SCL Turbo Consortium Ltd. on 22.09.2017. However, the State Government has cancelled the bid awarded to the selected bidder.

12.	Bhogapuram in Vizianagaram District near Visakhapatnam, Andhra Pradesh	Airports Development Corporation Limited	4209.1 cr (2302.51 cr in II Phase)	'In principle' approval accorded to the State Government of Andhra Pradesh for setting up of Bhogapuram International Greenfield Airport in Vizianagaram District, near Visakhapatnam on 07.10.2016. The State Government has awarded the project to GMR in Feb 2019. Letter of Award (LOA) issued on 14th April 2020 and Concession Agreement signed on 12th June 2020.
13.	Orvakallu in Kurnool District, Andhra Pradesh	Airports Development Corporation Limited	200.49 cr	'In principle' approval granted to the State Government of Andhra Pradesh for setting up of Orvakallu Domestic Greenfield Airport in Kurnool District, Andhra Pradesh on 07.10.2016. The airport terminal was inaugurated in January 2019.
14.	Hirasar, Rajkot, Gujarat	District Government of Gujarat	Project Cost (phase - I) (2030-31) - INR 1405 Cr.	'In principle' approval accorded to Government of Gujarat for setting up of a Greenfield Airport at Hirasar, District Rajkot, Gujarat on 09.10.2017. The State Government has collaborated with AAI for development of the airport. AAI is developing airport at a cost of Rs 1405 Cr. Phase-I: Runway and pavement works and Land Development works have been awarded.
15.	Noida International Airport, Uttar Pradesh	Government of Uttar Pradesh	15,754 cr (Rs. 3754 Cr in Phase I)	'In principle' approval accorded to Government of Uttar Pradesh for setting up of a Noida International Greenfield Airport at vide certificate dated 08.05.2018. GoUP appointed Yamuna Expressway Industrial Development Authority (YEIDA) as the implementing agency for the project under PPP mode. YEIDA has completed the bidding process wherein M/s Zurich Airport International AG has quoted the highest bid. The State Government has issued Letter of Award to the highest bidder for developing the airport under PPP.
16.	Hollongi, Itanagar, Arunachal Pradesh	Airports Authority of India	Rs. 645 crore recommended by PIB plus Rs. 309.74 crore for land and City Side infrastructure development work is in Tendering stage.	'Site clearance' and 'in principle' approval given for setting up of Domestic Greenfield Airport at Hollongi, Itanagar, Arunachal Pradesh on 18.01.2019. AAI is developing the Greenfield airport. Phase-I work i.e. Development of Operational Area and Pavement work has been awarded on 07.02.2020. Phase-II work i.e. C/O Terminal Building, Balance Airside work is in Tendering stage.

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